

[Shri K. R. Ganesh]

- (vi) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (vii) Report on the working and activities of the United Bank of India for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1970 along with the Accounts and Auditor's Report thereon [Placed in Library See No LT-1077/71]

**STATEMENT ON THE LIMA  
MEETING OF THE GROUP  
OF '77', ETC**

THE MINISTER OF FOREIGN  
TRADE (SHRI L N MISHRA) : I beg  
to lay on the Table a statement on the  
Lima Meeting of the Group of '77' along  
with a copy of the Declaration, Principles  
and the Lima Programme of Action  
[Placed in Library See No LT-1078/71]

**JUTE (LICENSING AND CONTROL)  
AMENDMENT ORDINANCE, NOTI-  
FICATIONS UNDER EXPORT  
(QUALITY CONTROL AND  
INSPECTION) ACT**

SHRI L N MISHRA I beg to lay  
on the Table

- (1) A copy of the Jute (Licensing and Control) Amendment Order, 1971 (Hindi and English versions) published in Notification No S O 501 in Gazette of India dated the 27th October, 1971, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library See No LT-1079/71]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963
  - (i) The Export of Coriander (Inspection) Rules, 1971 published in Notification No S O 2908 in Gazette of India dated the 5th August, 1971 [Placed in Library See No LT-1080/71.]
  - (ii) The Export of Fennel, Fenugreek and Celery Seeds (Inspection) Rules, 1971, published in Notification No S O 3601-A in Gazette of India dated the 1st October, 1971 [Placed in Library See No LT-1081/71]